

**OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE, (HQs)  
TIS HAZARI COURTS, DELHI**

**ORDER**

The following transfers & postings are being made in Official exigency with immediate effect :

| SN | Name & Emp. Code of the Official                            | From  | To  |
|----|---|---|---|
| 1. | Pawan Kumar<br>EC: 30996047                                 | Desg: Peon<br>Role: Orderly<br>Posting: In the Court of Ms. Neetu Nagar, Ld. Civil Judge-02<br>Distt: South Saket | Desg: Peon<br>Role: Orderly<br>Posting: In the Court of Ms. Neha Goel, Ld. MM (NI Act)-02<br>Distt: Central THC   |
| 2. | Ravinder<br>S/o Sh. Rukam Singh Panwar<br>(Newly Appointed) | Desg: Peon<br>Role: Peon<br>Posting: Office Pool, Admin.III Branch<br>Distt: Central THC                          | Desg: Peon<br>Role: Orderly<br>Posting: In the Court of Ms. Neetu Nagar, Ld. Civil Judge-02<br>Distt: South Saket |
| 3. | Banti<br>EC: 87942177                                       | Desg: Peon<br>Role: Orderly<br>Posting: In the Court of Ms. Neha Goel, Ld. MM (NI Act)-02<br>Distt : Central THC  | Desg: Peon<br>Role: Peon<br>Posting: Vulnerable Witness Deposition Complex<br>Distt: Central THC                  |

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

*GIRISH KATHPALIA*  
09:50 am  
09.11.22

(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

No. 84164-180 /ADMIN-III/Central/P&T/2022

Dated, Delhi the 09 NOV 2022

Copy forwarded for information and necessary action to:-

1. PS to Ld. Principal District & Sessions Judge, Central/South, Delhi.
2. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central/South, Delhi.
3. The Officer Concerned.
4. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central, South, Delhi.
5. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
6. Dealing Officials, Leave Seat, Accounts Branch Central/South, Delhi.
7. The Officials concerned.
8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
9. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

*[Signature]*  
09/11/22  
Branch Incharge, Admin.III  
O/o the PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

